

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 264**

**TO BE ANSWERED ON THE 24<sup>TH</sup> SEPTEMBER, 2020/BHADRAPADA 24, 1942 (SAKA)  
ASSISTANCE FOR COMBATING ILLICIT TRAFFICKING IN DRUGS**

**264. SHRI KURUVA GORANTLA MADHAV:  
SHRI ADALA PRABHAKARA REDDY:  
SHRI TALARI RANGAIAH:  
SHRI M.V.V. SATYANARAYANA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has issued Revised Guidelines of the Scheme for “Assistance to States and UTs” for strengthening their enforcement capabilities in combating illicit trafficking in Narcotics Drugs and Psychotropic substances;**

**(b) if so, the details thereof; and**

**(c) the amount allocated and released to the State of Andhra Pradesh under the above scheme during the last three years?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)**

**(a) & (b) Yes, Sir. The Ministry of Home Affairs had issued revised guidelines in respect of the scheme for “Assistance to States and UTs” vide communication No. I-12020/52/2017-NCB-I dated 05<sup>th</sup> January, 2018. Under the scheme, financial assistance is provided to States for strengthening their enforcement capabilities in combating illicit trafficking in Narcotic Drugs and Psychotropic Substances and for capacity building activities including training of personnel. Assistance is provided for procurement of (i) Surveillance equipment; (ii) Laboratory equipment; (iii) Vehicles for patrolling/surveillance; (iv) Computers and accessories; (v) Fax machine and photocopiers and (vi) Training & other equipments useful for enforcement.**

**(c) During the period from 2017-18 to 2019-20, a total amount of Rs. 1,10,94,111/- has been released to the State of Andhra Pradesh as financial assistance under the scheme.**

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